

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 30.03.2017
R-Court No. : 1
Item No. : 9

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 9351, 9686 & 9889
OF 2015

WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONERS

VERSUS

S.M.HASEEB & ORS.

...RESPONDENT

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 28.02.2017, (Copy of Record of Proceeding dated 28.02.2017 is enclosed).

Service Position is as under:

SLP(C) No. 9351 of 2015:

There are 9 respondents. Mr. Krishna Kant Dubey, Advocate who appears on behalf of Respondent Nos. 1 & 2 before Registrar Court on 26.02.2016 has not filed Vakalatnama and Memo of Appearance and Counter Affidavit so far.

Accordingly, fresh show cause notice was not issued to Respondent Nos 2 to 4 and 9 as per spare copies and fresh address not filed despite last opportunity. None appears despite due service on Respondent Nos.1, 5 to 8.

SLP(C) No. 9686 of 2015:

There are 16 respondents. Mr. Kiran Kumar Advocate has not filed Counter Affidavit on behalf of Respondent No. 1 and opportunity has been declined.

Accordingly, fresh show cause notice was not issued to R.Nos 5, 12 to 14 and 16 as fresh address of Respondent No. 4 and spare copies not filed, despite last chance.

It is submitted that Counsel for the Petitioner has not filed spare copies in respect of Respondent Nos. 6 to 8 as notice could not be issued so far.

None appears despite due service on Respondent Nos. 2 to 4, 9 to 11 and 15.

SLP(C) No. 9889 of 2015:

There are 16 respondents. Mr. Kiran Kumar Advocate has not filed Counter Affidavit on behalf of Respondent No. 1 and opportunity has been declined.

Neither fresh address nor spare copies filed for R. No. 4, 6, 11 to 14, so notice could not be issued so far, despite last chance.

It is submitted that Counsel for the Petitioner has not filed spare copies in respect of Respondent No. 2 as notice could not be issued so far.

It is submitted that Counsel for the Petitioner has not filed I.A for substitution in Respect of Respondent No. 10.

None appears despite due service on Respondent Nos. 3, 5, 7 to 9, 15 & 16.
Service is not complete.

The matter above mentioned are listed before the Court of Registrar with this office report.

Dated this 29th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. S.N. Terdal, Advocate.

Mr. Kiran Kumar Advocate

Mr. Krishna Kant Dubey, Advocate

ASSISTANT REGISTRAR